

## Allahabad Bench

C Appeal No. 146/ALD/2018

ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.04.2019

NAME OF THE COMPANY: Om Shiva Fabcrafts Pvt. Ltd.Vs. ROC

SECTION OF THE COMPANIES ACT: 252(3) of Companies Act

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	SHIVENDRA BALLADUN	CGSC	ROC	Shivendra
2.	PRABODH KUMAR BASTOAR	Ad.	Petitioner	b/L Bastoan
3.	Gaurav Mahajan	Sr.S.C.	IT Dept	

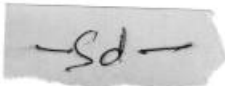
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Parties are represented by their respective counsels.

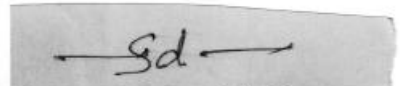
The learned counsel for the applicant is directed to file affidavit on behalf of the applicant clarifying the status of the company are to be shell company or any unusual transactions during the demonetisation period. A copy of the affidavit served to the counsel for the ROC and Income Tax Department.

List the matter on 21<sup>st</sup> May, 2019.

Dated: 16.04.2019



**SAROJ RAJWARE,**  
MEMBER (T)



**H.P. CHATURVEDI,**  
MEMBER (J)

Typed by:  
Shubham Kr. Singh  
(PS)